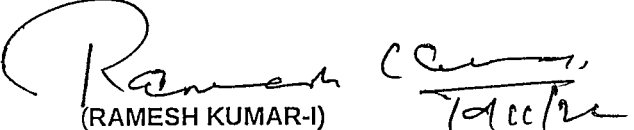


OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMACOURTS, DELHI  
ORDER

The following postings and transfers are made with immediate effect:-

S. No.	Name of the Official	From	To
1	Sh. Unmukt Prashar, Ec No.13607887 Orderly	Orderly in the Court of Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District Karkardooma Courts, Delhi.	Orderly in the Court of Ms. Savitri, ASJ-02, North-East District Karkardooma Courts, Delhi.
2	Sh. Jaspal Singh, EC No.38137091, Orderly	Orderly in the Court of Ms. Savitri, ASJ-02, North-East District Karkardooma Courts, Delhi.	Orderly in the Court of Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District Karkardooma Courts, Delhi.

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

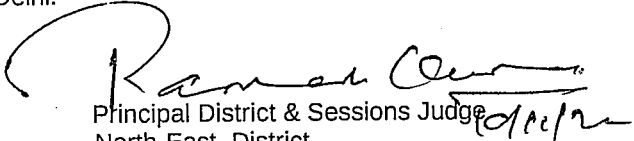
  
(RAMESH KUMAR-I)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.

No. 6771-83 /P&T/Admn./NE/KKD/2022

Dated 11/11/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-III, O/o District & Sessions Judge (HQs), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.

  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.

245907